

1	2	3	4
5.	Gujarat	77	1,641
6.	Haryana	431	9,621
7.	Himachal Pradesh	-	-
8.	Jammu and Kashmir	179	734
9.	Jharkhand	27	767
10.	Karnataka	12	158
11.	Kerala	137	2,499
12.	Madhya Pradesh	4	80
13.	Maharashtra	22	505
14.	Manipur	-	-
15.	Mizoram	-	-
16.	Nagaland	-	-
17.	Odisha	-	-
18.	Punjab	3	3
19.	Rajasthan	-	-
20.	Sikkim	-	-
21.	Telangana	149	1,378
22.	Tripura	-	-
23.	Uttar Pradesh	668	17,220
24.	Uttarakhand	10	225
TOTAL		2,305	47,922

Distribution of foodgrains under PM Garib Kalyan Anna Yojana

736. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) in view of record-breaking procurement of foodgrains (wheat and rice) and also in view of dislocation caused to labour due to COVID-19, whether there are any

plans before the Ministry to continue with distribution of 5 kg. free foodgrains for three more months under PM Garib Kalyan Anna Yojana beyond November, 2020;

(b) the manner in which the Ministry is planning to manage 2.5 times buffer stock of 970 lakh tonnes of foodgrains available in godowns; and

(c) the details of foodgrains made available to States under this scheme and the details of quantity lifted by States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) No Sir, there is no such proposal as on date.

(b) This Department, in addition to regular allocation under NFSA, has made additional free allocation of foodgrains of approx. 323 LMT under PM Garib Kalyan Anna Yojana for April-November months and has also made allocation of foodgrains of approx. 8 LMT under Atma Nirbhar Bharat Package. The stock of foodgrains in the central pool as on 1st September, 2020 is about 700 LMT.

(c) The details of State-wise allocation, lifting under the scheme, is given in the Statement.

Statement

State-wise allocation and lifting as on 14.09.2020 (Provisional) PM Garib Kalyan Anna Yojana

(in MTs)					
Sl. No.	State/UT	Total Allocation under PMGKAY-I (April-June 2020)	Lifted Quantity from FCI/ central pool by the State/UT	Total Allocation under PMGKAY-II (July-Nov., 2020)	Lifted Quantity from FCI/ central pool by the State/UT
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	912.93	913	1521.55	918.00
2.	Andhra Pradesh	402345.00	402345	670575.00	441345.00
3.	Arunachal Pradesh	12316.82	12317	20528.03	12650.00

1	2	3	4	5	6
4.	Assam	377293.86	373457	628823.10	343283.00
5.	Bihar	1285680.00	1296745	2177908.53	924851.00
6.	Chandigarh	4127.07	4128	6985.88	2842.00
7.	Chhattisgarh	301155.00	301155	501925.00	295831.00
8.	Daman and Diu and Dadra and Nagar Haveli	4284.21	4284	7198.23	4431.00
9.	Delhi	109099.86	106887	181833.10	87449.00
10.	Goa	7979.91	7980	13299.85	8422.00
11.	Gujarat	573803.81	503704	956339.68	537003.00
12.	Haryana	189735.00	176847	316225.00	157596.00
13.	Himachal Pradesh	42966.84	42967	71611.40	50576.00
14.	Jammu and Kashmir	108074.36	108435	181026.68	98644.00
15.	Jharkhand	395550.35	395532	659250.58	357104.00
16.	Karnataka	602895.00	602895	1004825.00	597755.00
17.	Kerala	232200.18	232200	387000.30	289380.00
18.	Ladakh	2158.43	2158	3597.38	3598.00
19.	Lakshadweep	330.00	330	550.00	330.00
20.	Madhya Pradesh	819630.00	811202	1366050.00	645594.00
21.	Maharashtra	1050255.00	930139	1750425.00	703792.00
22.	Manipur	36851.72	36852	61674.30	37005.00
23.	Meghalaya	32182.76	32177	53637.93	38416.00
24.	Mizoram	10023.23	10023	16705.38	11966.00
25.	Nagaland	21070.31	21070	35117.18	23423.00
26.	Odisha	485394.24	485394	808990.40	319627.00

1	2	3	4	5	6
27.	Puducherry	9425.19	9455	15859.75	9497.00
28.	Punjab	212175.00	212164	353625.00	0.00
29.	Rajasthan	669930.00	669863	1116550.00	768144.00
30.	Sikkim	5681.82	5676	9469.70	3268.00
31.	Tamil Nadu	536005.68	536006	893342.80	783457.00
32.	Telangana	287430.00	287430	479050.00	336924.00
33.	Tripura	37242.20	37242	62545.83	42213.00
34.	Uttar Pradesh	2280879.65	2145318	3634886.33	2015534.00
35.	Uttarakhand	92936.85	91738	154850.00	90494.00
36.	West Bengal	902756.55	902823	1504594.25	851860.00
TOTAL		12142778.78	11799851	20108398.08	10895222.00

E-PoS devices for Fair Price Shops

737. SHRI PARIMAL NATHWANI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has given directions to State Governments to install e-PoS devices in ration shops across the country;

(b) if so, the details thereof and the States that have partially or fully implemented the programme;

(c) whether the Central Government plans to reimburse ₹130 crore for the e-PoS devices already purchased by Andhra Pradesh which is pending with the Central Government; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) Yes, Sir. This Department in November, 2014 had issued the implementation guidelines to all States/UTs for automation of Fair Price Shops (FPS) by installing electronic Point